

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH

CA(CAA)-701(MB)/2018

CORAM:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI RAVIKUMAR DURAISAMY  
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON 05.09.2018

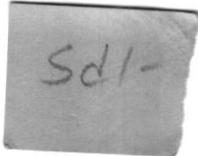
NAME OF THE PARTIES: Century Textiles & Industries Ltd.

SECTION: 230-232 of Companies Act, 2013.

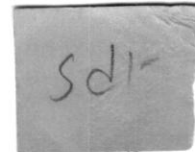
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ORDER

At request of the Petitioner's Counsel, list this matter on 12.09.2018.



RAVIKUMAR DURAISAMY  
Member (Technical)



B.S.V. PRAKASH KUMAR  
Member (Judicial)